Oral Answers 3119

[15 SEP. 1958]

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†[वैज्ञानिक गवेषणा तथा सांस्कृतिक-कार्य मंत्री (श्री हमायुत कबिर): (क) एक पार्ट टाइम अफसर ।

(ख) श्री बी० सेन० इंडियन सांइटिफिक लायजन म्राफिस जब से १९४८ में शुरू हुग्रा, तब से मार्च १९५८ के ग्राखीर तक ४,४८,२३२ रु० खर्च हुर है।]

श्री नवाबसिंह चौहानः उन्होंने कांफ्रेंसों में शरीक होने के ग्रलावा ग्रब तक क्या क्या काम किया है ?

SHRI HUMAYUN KABIR: I think I will answer that question in English. To facilitate the movement of scientists within the Commonwealth; to adequate facilities for them provide and their work; to arrange contacts for them . . .

श्री नवाबसिंह चौहान: यह मुझे नहीं पूछना है । मुझे यह पूछना है कि उन्होंने काम को कितना फैसिलिटेट किया, उन्होंने कितना डैटा इवर से उघर एक्सचेंज किया ? यह बताइये ।

श्री हुमायून् कबिर ः हर साल का जो डैटा है वह तो बहत लम्बा हो जायगा ग्रौर उसके लिये जो मेहनत दरकार होगी उसके मुता-बिक शायद नतीजा नहीं निकलेगा ।

SHRI V. PRASAD RAO: Is the hon. Minister prepared to lay on the Table of the House a copy of the report of the work so far done?

SHRI HUMAYUN KABIR: Every year, and in fact more often than once a year, science news reports are sent and if the hon. Member is interested, we will certainly place them on the Table of the House.

श्वी नवाबसिंह चौहानः क्या पिछत्रे वर्ष के बारे में ग्राप बतला सकते हैं कि उन्होंने एक महीने में या एक साल में क्या काम किया <u>ਡੈ</u>?

†[] Hindi translation.

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श्री हमायून कबिर : जैसा कि मैंने बताया कि जब कोई जरूरत होती है तो वह अपनी रिपोर्ट मेजते हैं। हर एक महीने के लिये अगर श्रानरेबिल मेम्बर ग्रलग से नोटिस देंगे तो वह खबर दी जायगी ।

PRESS CONFERENCE BY THE KERALA CHIEF MINISTER

*518, Shri Ρ. S. RAJAGOPAL NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Minister of Kerala stated at a press conference in Delhi on the 22nd August, 1958 that the relation between the Central Government and the Government of Kerala are not what he would desire them to be; and

(b) if so, what action Government propose to take on that statement?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) There have been reports in the newspapers to this effect.

(b) Government do not think any action is called for.

SHRI P. S. RAJAGOPAL NAIDU: If there had been such reports in the newspapers, did not the Government of India ask for particulars from the Chief Minister of Kerala?

SHRI GOVIND BALLABH PANT: Because it did not consider it necessary to do so.

SHRI P. S. RAJAGOPAL NAIDU: May I know if the statement that has appeared in the newspapers is true? If so, in veiw of such statements that the relationship between the Centre and the State is not according to what the Chief Minister of Kerala would desire, will the Government of India consider a probe into the matter?

SHRI GOVIND BALLABH PANT: Probe into which matter?

SHRI P. S. RAJAGOPAL NAIDU: The relationship between the Centre and the State.

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SHRI GOVIND BALLABH PANT: I do not know if there is anything specific to go into. The matter of relationship is a vague one. Everyone can form his own opinion about it.

SHRI P. S. RAJAGOPAL NAIDU: Is the Government of India satisfied that the administration of Kerala is carried on in accordance with the Constitution?

SHRI GOVIND BALLABH PANT: The question does not arise.

SHRI V. K. DHAGE: May I know whether the basis of the statement is because there are certain differences between the Central Government and the Kerala Government?

SHRI GOVIND BALLABH PANT: Well, even if there be any, they are not to be disclosed.

SHRI JASWANT SINGH: Do the Central Government also share the views of the Chief Minister of Kerala that their relations are not as happy as they should be?

SHRI GOVIND BALLABH PANT: Well, the Government acts in an impersonal way according to the Constitution, conventions, rules and regulations. There is no question of one's being happy or unhappy.

SHRI V. VENKATARAMANA: May I know whether the Government is aware of the recent views of the Congress President after his visit to Kerala?

MR. CHAIRMAN: He has read the report this morning.

SHRI GOVIND BALLABH PANT: The Government as such is not concerned with the views of any particular organisation, but of course the views of the Congress President have come to the notice of individual Members of the Government.

SHRI V. VENKATARAMANA: May I know what is the action proposed by the Government?

BHA] to Questions 3122

MR. CHAIRMAN: He says the views of the Congress President, etc., Government are not concerned with, but they may have come to the notice of individual Members of the Government. There it ends.

SHRI P. S. RAJAGOPAL NAIDU: Is the Government aware that in some of the judgments of law courts in Kerala regarding land cases observations have been made in those judgments that the Communist Party in Kerala is interfering with the administration of the State.

SHRI GOVIND BALLABH PANT: I do not know if that question arises out of this question.

*519 and *520. [The questioner (Maulana M. Faruqi) was absent. For answers, vide cols. **3142-43** infra.]

PROF. GATTEGNO'S METHOD OF LEARN-ING A LANGUAGE

*521. SHRI MAHESWAR NAIK: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Prof. Gattegno, a UNESCO Expert, has demonstrated in Delhi that a phonetic language can be learned in ten hours' time;

(b) whether Government have satisfied themselves as to the efficacy of this technique; and

(c) if so, whether Government have any proposal to adopt the technique in India for eradication of illiteracy?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir. The technique developed by Dr. Gattegno related to the teaching of Amharic, language of Ethiopia.

(b) There was no question of the Government satisfying itself about the efficacy of the technique in relation to Indian languages. The Government only arranged the demonstration for those interested in this aspect of education to enable them to